

आयकर अपीलीय अधिकरण “के” न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“K” BENCH, MUMBAI

माननीय श्री शक्तिजीत दे, न्यायिक सदस्य एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON’BLE SHRI SAKTIJIT DEY, JM AND
HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM
(Hearing Through Video Conferencing Mode)

आयकर अपील सं./ I.T.A. No.4579/Mum/2018
(निर्धारण वर्ष / Assessment Year: 2013-14)

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| India Medtronic Private Limited (Successor to Covidien Healthcare India Private Limited) 1241, Solitaire Corporate Park 4 th Floor, Building No.12, Andheri Ghatkopar Link Road, Andheri East Mumbai – 400 093. | <u>बनाम/</u> Vs. | DCIT- 10(1)(1) Room No.209, Aaykar Bhawan Mumbai – 400 020. |
| स्थायीलेखासं./जीआइआरसं./PAN/GIR No. AAACI-4227-Q | | |
| (अपीलार्थी/ Appellant) | : | (प्रत्यर्थी / Respondent) |

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|--------------------|---|------------------------------|
| Assessee by | : | Shri Pranay Gandhi-Ld. AR |
| Revenue by | : | Ms. Smita Verma – Ld. Sr. DR |

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|--|---|------------|
| सुनवाई की तारीख/ Date of Hearing | : | 25/03/2021 |
| घोषणा की तारीख / Date of Pronouncement | : | 05/04/2021 |

आदेश / ORDER

Manoj Kumar Aggarwal (Accountant Member)

1. The Ld. AR submitted that the assessee has already opted for settlement of dispute for the year under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme), 2020* and therefore, seeks withdrawal of the appeal. The Ld. DR did not raise any objection against the same.
2. In view of foregoing, the appeal stand dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal in case the

aforesaid declaration filed under the scheme is not accepted, for whatever reasons.

3. The appeal stand dismissed as withdrawn.

Order pronounced on 5th April, 2021.

Sd/-

(Saktijit Dey)

न्यायिक सदस्य / **Judicial Member**

Sd/-

(Manoj Kumar Aggarwal)

लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 05/04/2021

Sr.PS, Jaisy Varghese

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT- concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt.Registrar)

आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.